

Delay in the Announcement of Import Policy

*317. SHRI VISHVAJIT PRITHVIJIT SINGH: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the State Governments operating through their agencies have taken advantage of the 15 days' delay in the announcement of the current Import Policy and entered into contracts to circumvent the cement import regulations; and

(b) if so, what are the details in this regard and which are the States involved?

THE MINISTER OF COMMERCE AND SUPPLY (SHRI VISHWANATH PRATAP SINGH): (a) No such case has come to notice.

(b) Does not arise.

Bank Robberies and Frauds

*318. SHRI J. P. GOYAL: Will the Minister of FINANCE be pleased to state:

(a) what are the names of States which have had frequent bank robberies in the last 3 years;

(b) what is the total amount lost in bank robberies and by fraudulent means by employees in nationalised banks in each State, bank-wise, during the years 1980, 1981 and 1982;

(c) what is the amount, if any, recovered from robbers, during the above period; and

(d) what is the total number of bank employees arrested in each State for adopting fraudulent means to cheat banks?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (d) The available information regarding bank robberies/dacoities and frauds as reported by the banks is given in Annexe I and II respectively. The details regarding the total amount involved and the recovery made during 1980, 1981 and 1982 in respect of robberies/dacoities, as reported by the banks, is as follows:—

Year	Amount involved (Rs. in lakhs)	Amount recovered (Rs. in lakhs)
1980	35.60 (approx.)	1169 (approx.)
1981	83.56 (approx.) + Gold valued at Rs. 58.5 lakhs.	14.86 (approx.) + Gold weighing 2.5 Kg. (approx.) and some gold ornaments.
1982	140.48 (approx.) + Gold valued at Rs. 16.36 lakhs (approx.)	638.31 (approx.) + Gold/Gold ornaments weighing 3.6 Kg. (approx.)